implementation of these projects, TV service is expected to become available to substantial parts of tribal areas in the State.

(c) Doordarshan's Seventh Plan, inter alia, includes an amount of Ra. 35.00 crores for the various TV schemes in Bihar.

## Increase in the Illiteracy in Backward and Tribal Areas of Bihar

485. SHRI S. S. AHLUWALIA: Will the Minister of WELFARE be pleased to state:

(a) whether according to the 1981 census the illiteracy percentage in some of the backward and tribal areas in various districts of Bihar has increased to a considerable extent as on 31st December, 1987:

(b) if so, whether Government propose to give financial assistance to Bihar Government to Tackle for problem of illiteracy among S.C. especially among girls/ and S.T. women; and

(c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATT SUMATI ORAON): (a) No Sir. The figures of 1981 census in Bihar indicates improvement as compared to 1971 in percentage of literacy in respect of the Scheduled Castes and Scheduled Tribe population.

(b) and (c) However, considering the need and the importance of liteparticularly amongst girls/ racv women, a number of programmes including adult education, vocational training, provision of hostels, scholarships etc., are being continued for S.Cs. & S.Ts.

Procurement and Sale of Pulses

486. SHRI S. S. AHLUWALIA: Minister of FOOD AND Will the CIVIL SUPPLIES be pleased to state

(a) whether it is a fact that owing to the involvement of middlemen, pulses are selling in the market at much higher prices:

(b) at what prices the different pulses are being procured and at what prices these are sold to the consumers, State-wise;

(c) whether it is a fact that the Central/State procurement Agencies are not able to reach most of the villages and, as a result thereof farmers are compelled to sell their produce through middlemen; and

(d) to what extent the selling prices of pulses could be reduced if middlemen are eliminated and what steps are being taken to abolish involvement of the middlemen in the transaction of pulses?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) There is a free trade in pulses in the country and their prices are largely determined by their demand and supply. The prices of pulses vary from place to place. However, due to drought conditions in the country, prices of pulses are ruling high. In a vast country like India, business is run through various tiers of trade and in the process some increase in the prices of pulses is due to the margin being charged by the trade.

. . . (b) and (c) Pulses are covered under the price support scheme of the Government of India. However, the market prices of pulses in the producing centres are ruling well above the support price level and. therefore, there is no question of procurement by the State agencies, at this stage. The retail prices of arhar (split), moong (split), masoor (split), urad (split) and gram (whole and split) at selected centres are given in the attached Statement I to VI. [See Appendix CXLV, Annexure No. 211.

(d) With a view to containing the prices of pulses, through increased